(b) the total amount spent by the Government of India and the Government of the United States of America on account of that personnel, *i.e.*, on account of their salaries, travel and other administrative costs; and

(c) whether Government will lay a statement on the Table of the Council showing blockwise distribution of these experts?

THE DEPUTY MINISTER FOR PLAN-NING AND IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Five.

(b) No information is available regarding salaries<sup>-</sup> and other expenses paid by the Government of United States of America. The Government of India is responsible for providing local facilities only. Information regarding ■expenditure in regard to these is being collected.

(c) A statement is laid on the Table of the House.

Statement showing the blockwise distribution oj Technical Co-operation Administration Experts.

State-Ministry to

Name of T.C.A.

	Expert.	which attached.
	Mr. Donald Reznik	Madhya Pradesh.
į,	Mr. Howard Chap- man Ford.	Ministry of Com- merce and Industry.
	Mr. C. A. Svinth	Ministry of Food and Agriculture.
	Mr. Harold Hay	Ministry of Works Housing & Supply.
	Mr. Henry D. Whitney	Ministry of Works, Housing & Supply.

## LEAVE OF ABSENCE TO MEMBERS Shri J. H. Subbiah

MR. CHAIRMAN: I have to inform "hon.. Members that the following letter has been received from Shri J. H. :Subbiah which reads thus:

"I beg to state that on account of certain private affairs I had not been able to attend and shall not be able tto attend the session for another two weeks and request that leave may kindly be granted to me."

Is it the pleasure of the House that permission be granted to Shri J. H. Subbiah for remaining absent from all meetings of the Council during the current session?

(Wo hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

## **BABU GOPINATH SINGH**

MR. CHAIRMAN: I have received another letter and this is from Babu Gopinath Singh, which reads thus:

"As I am still unwell and confined to bed in the Ursula Horsman Memorial Hospital, Kanpur, I shall be grateful if the Council of States as well as yourself are gracious enough to extend the period of my leave until the end of the present session of the Parliament."

Is it the pleasure of the Council that permission be granted to Shri Gopinath Singh to remain absent from all meetings of the Council from the 7th March 1953 till the end of the current session?

(No hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

SHRI H. N. KUNZRU: Is the leave of the House necessary in such cases?

MR. CHAIRMAN: Yes. We shall now proceed with the discussion of the Appropriation (No. 3) Bill, 1953.

## THE APPROPRIATION (No. 3) BILL, 1953—continued

DR. SHRIMATI SEETA PARMANAND (Madhya Pradesh): Sir, I have to make some suggestions for the Commerce and Industry Department. Of course the Commerce and Industry Department has been doing everything possible to es-